

Subject Fwd: FW: Comments on Draft CERC (sharing of Inter-State Transmission Charges & Losses), Regulations, 2016.
From Shubha Sarma <secycerc@gmail.com>
Date Thursday, November 17, 2016 5:26 pm
To Chief Engg <chiefengg@cercind.gov.in> , Sushanta Chatterjee <sushanta_chat@yahoo.com>

Shubha Sarma
Secretary
Central Electricity Regulatory Commission
3rd floor, Chanderlok Building
36 Janpath
New Delhi 110001
T.NO. 23753915 (Office)
23753923(Fax)

----- Forwarded message -----

From: library <info@cercind.gov.in>
Date: Thu, Nov 17, 2016 at 12:50 PM
Subject: FW: Comments on Draft CERC (sharing of Inter-State Transmission Charges & Losses), Regulations, 2016.
To: secycerc@gmail.com

From: KAUSHAL KISHORE AGRAWAL [mailto:kaushal.agrawal@MPPMCL.com]
Sent: Thursday, November 17, 2016 11:41 AM
To: info@cercind.gov.in
Subject: Comments on Draft CERC (sharing of Inter-State Transmission Charges & Losses), Regulations, 2016.

Respected Sir,

Kindly see two attachments towards comments on draft CERC (sharing of Inter-State Transmission Charges & Losses(Fifth Amendment) Regulations, 2016

Thanking you,

(K.K.Agrawal)

CGM (Regulatory)

<https://www.mail.nic.in/uwc/webmail/print.html>

18-11-2016



M.P. POWER MANAGEMENT COMPANY LIMITED

CIN U40109MP2006SGC018637

(A Government of M.P. Undertaking)

Regd. Office: Shakti Bhawan, Rampur, Jabalpur, Madhya Pradesh, INDIA, 482008

Tel 0761-2661111, 2702900, Fax: 0761-2661696 Website: www.mppmcl.com

E-mail shukla.sanjay@mppmcl.com

No. CGM (Regulatory)/PA/62

Jabalpur, Dated: 15-11-16

To,


The Secretary,
Central Electricity Regulatory Commission
4th Floor, Chanderlok Building, 36, Janpath
New Delhi – 110 001.

Sub: Comments on Draft Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges & Losses) (Fifth Amendment) Regulations, 2016.

Ref: Public Notice No. L-1/(3)/2009-CERC & L-1/44/2010-CERC dated 28th October, 2016.

With reference to your Public Notice cited above, please find enclosed herewith the comments on behalf of M.P. Power Management Company Ltd. on the subject Draft Regulations for kind consideration of Hon'ble Commission.

Encl: As above.


Chief General Manager (Regulatory)
MPPMCL, Jabalpur

COMMENTS OF M.P. POWER MANAGEMENT COMPANY LTD.,
JABALPUR ON DRAFT CENTRAL ELECTRICITY REGULATORY
COMMISSION (SHARING OF INTER-STATE TRANSMISSION
CHARGES & LOSSES) (FIFTH AMENDMENT) REGULATIONS, 2016.

The M.P. Power Management Company Ltd., Jabalpur submits comments/ suggestions/ objections on the Draft Regulations as under:-

1. Introduction of Reliability Support Charges for Connectivity :

It is proposed to introduce additional Reliability Support Charges for connectivity. It is to submit that any charges levied will ultimately result in higher tariff and enhance increased cost of electricity to the end consumer.

We are aware that we have Power System Development Fund of thousands of Crores, lying unutilized. Under these circumstances, additional loading of Reliability Support Charges will have an adverse impact on the development